

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

O.A. NO. 518/89

New Delhi this the 7th day of March, 1994.

Shri Justice V.S. Malimath, Chairman.

Shri S.R. Adige, Member(A).

1. Jiwan Ram  
S/o Shri Dhani Ram.
2. Rameshwar,  
S/o Shri Hukha.
3. Rama Nand Singh,  
S/o Shri Gharau Singh.
4. Shri Gopal
5. Ramugh Ram,  
S/o Shri Nahar Singh.
6. Ram Phal,  
S/o Shri Nahar Singh.
7. Devi Lal,  
S/o Shri Sati Ram.
8. Bindadin,  
S/o Shri Bhagwati Parshad.
9. Devi Dass,  
S/o Shri Mawari Ram.
10. Raj Narayan,  
S/o Shri Meghu Mohto.
11. Shankar,  
S/o Shri Tek Chand.

...Petitioners.

(All working as Mali in the  
office of DMS, Patel Nagar, New Delhi).

By Advocate Shri V.P. Sharma.

Versus

1. Union of India through  
The Secretary,  
Ministry of Agriculture,  
Department of Agriculture & Cooperation,  
New Delhi.

2. The General Manager,  
Delhi Milk Scheme,  
West Patel Nagar,  
New Delhi.

...Respondents.

None for the respondents.

ORDER(ORAL)

Shri Justice V.S. Malimath.

The petitioners, who are working as Malies  
under the Delhi Milk Scheme, have complained that

they are not being provided with uniforms on the scale given to the similarly employed persons in the C.P.W.D. organisation. Apart from the fact that no order bearing on the question has been furnished in support of their application, there is no satisfactory material to show that they are similarly situate in every respect. The respondents have, in their reply denied that the duties and responsibilities of the two sets of employees working under two different organisations are similar. They have further stated that the Malies working under the C.P.W.D. discharge more onerous duties and responsibilities. In the absence of any satisfactory material placed before us, we do not consider it proper to interfere. This application, therefore, fails and is dismissed. No costs.

*Adige*  
(S.R. ADIGE)  
MEMBER(A)

*Melimath*  
(V.S. MALIMATH)  
CHAIRMAN

'SRD'  
070394